GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:2968 ANSWERED ON:27.08.2013 CONSERVATION OF MONUMENTS BY PRIVATE SECTOR Nishad Capt.(Retd.) Jainarayan Prasad;Ram Shri Purnmasi;Scindia Smt. Yashodhara Raje

Will the Minister of CULTURE be pleased to state:

(a) the criteria/conditions fixed for the private sector companies entrusted with the job of maintenance of historical places/heritage sites;

(b) whether the criteria/conditions are not being followed by the companies in the course of executing the conservation work;

(c) if so, the details thereof along with the action taken against the defaulter companies;

(d) whether the private players charge hefty entry fee from the visitors at the historical/heritage sites; and

(e) if so, the details thereof and the corrective steps being taken by the Government in this regard?

Answer

MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH)

(a) to(c) No private sector company has been assigned the job of maintenance of protected historical monuments by the Archaeological Survey of India (ASI). Conservation work is mostly done by ASI departmentally.

(d) &(e) No private agency is allowed to charge any fee from visitors at the protected monuments of ASI.